

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

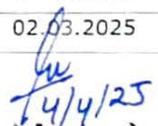
No.: 502 of 2025/RG

Dated: 04.04.2025

In terms of Rule 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers (District Judges), who have attained the age of 55 and 58 years till March, 31st, 2025, are found fit and eligible for continued utility as Judicial Officers beyond the age of 55 and 58 years respectively, however, the same shall be subject to the outcome of the complaint/enquiry, if any, pending against these officers:-

S. No.	Name of the Officer S/Shri	Date of Birth	Date of attaining the age
58 years			
1	Mohinder Kumar Sharma	04.01.1967	03.01.2025
2	Ms. Kalpana Revo	01.04.1967	31.03.2025
3	Aijaz Ahmad Khan	01.04.1967	31.03.2025
55 years			
1	Ms. Umi Kulsoom	15.02.1970	14.02.2025
2	Ms. Anjum Ara	03.03.1970	02.03.2025

By Order.


(Shahzad Azeem)
Registrar General

No.: 18925-57 /RG/GS

Dated: 04.04.2025

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Registrar Rules, High Court of J&K and Ladakh, Jammu;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. S/Shri _____;
9. CPC, e-Court, High Court of J&K and Ladakh, Jammu
..... for information.
10. Director Finance, High Court of J&K and Ladakh, Jammu;
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
13. Order File


Registrar General